<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 2^{nd} July 2025 as follows :

Sr No	Date	Sr No	Date
42	July 17, 2025	69 to 74, 76	July 23, 2025
43	July 14, 2025	77 to 82	July 24, 2025
44 to 48	July 17, 2025	83 to 88	July 25, 2025
49 to 53, 55	July 18, 2025	89 to 94	July 28, 2025
56 to 58	July 21, 2025	95 to 100	July 29, 2025
59	July 04, 2025	101 to 106	July 30, 2025
60 to 62	July 21, 2025	107 to 109	July 31, 2025
63 to 68	July 22, 2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 5th day of July, 2025.

By order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.